

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1542
TO BE ANSWERED ON 28.07.2021**

APPROVING INDIAN VACCINE

**1542. SHRI SHRINIWAS PATIL:
 PROF. SOUGATA RAY:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of countries which have approved inward travel of passengers vaccinated with the two Indian manufactured vaccines Covaxin and Covishield respectively;
- (b) the list of countries not allowing inward travel by passengers vaccinated with Covaxin and Covishield vaccine for Covid-19;
- (c) whether the Government has taken any initiative for getting the approvals for the same;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]**

(a) & (b) Due to the COVID-19 pandemic, normal international travel services remain suspended. International air travel is taking place through special arrangements, including air bubble and Vande Bharat Mission. Such travel is not directly linked to the possession of vaccination certificates. Further, at present, there is no multilateral protocol on the travel of COVID-19 vaccinated people. Most countries require a negative COVID19 report, along with compliance with country specific Covid protocols.

(c) to (e) While there have been multilateral discussions, including under the framework of International Civil Aviation Organization (ICAO), regarding COVID-19 vaccination certificates, no multilateral arrangements in this regard have been reached so far. India has been part of ongoing discussions to ensure that Indian manufactured vaccines are duly recognised in any multilateral arrangement. India is also engaging with countries for mutual recognition of vaccination certificates.
